

ITEM NO.5

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Civil Appeal No(s). 10781/2016

M/S LARSEN AND TOUBRO LTD.

Appellant(s)

VERSUS

M/S MAHARAJI EDUCATIONAL TRUST

Respondent(s)

(For renewal of FDR.)

Date : 27-03-2023 This appeal was called on for hearing today.

For Appellant(s)

M/S. Parekh & Co., AOR
Ms. Sreeparna Basak, Adv.
Mr. Abhishek Thakral, Adv.
Ms. Uzma Sheikh, Adv.

For Respondent(s)

Mr. Abhishek Agarwal, AOR

UPON hearing the counsel, the Court made the following
O R D E R

FDR be renewed for a further period of six months from the
due date of its maturity i.e., 7.4.2023.

ATUL M. KURHEKAR
Registrar